

**NOTIFICATION No. 69 / 2013**

**I**

In partial modification of the orders issued in High Court's Notification No.64/2013, dated 17.04.2013, the following revised orders are issued :

Ms. S.Mahalaksmi, Principal Sub Judge, Tiruvannamalai is transferred and posted as Principal Sub Judge, Tindivanam vice Thiru N.Thirunavukkarasu, transferred.

Thiru V.Thangamariappan, Additional Chief Judicial Magistrate, Madurai is retained in the present post.

Ms. M.Vetrichelvi, II Judge, Court of Small Causes, Chennai is transferred and posted as Chief Judicial Magistrate, Theni vice Ms.A.Muthusaradha, transferred.

(This cancels the order of postings issued in respect of aforesaid Senior Civil Judges, vide Serial Nos.3, 4 and 8 in High Court's Notification No.64/2013, dated 17.04.2013.)

**II**

Thiru. R.Ravindran, Sub Judge, Pudukkottai is transferred and posted as Chief Judicial Magistrate, Kanniyakumari at Nagercoil vice Thiru M.Paul Durai, transferred.

**III**

Thiru. Swarnam J Natarajan, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tirupathur is transferred and posted as Special Sub Judge, Special Sub Court to deal with LAOP Cases, Arakkonam in the existig vacancy.

(This cancels the order of posting issued in respect of Thiru S.Sivakadatcham, vide Serial No.17 in High Court's Notification No.64/2013, dated 17.04.2013.)